

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K ANANDA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**


APPLICATION NUMBER : _____

PETITION NUMBER : TCA/59/CAA/2017

NAME OF THE PETITIONER(S) : ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.
NAME OF THE RESPONDENT(S) :

UNDER SECTION : 230

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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| 1. | P Giridharan Dominic S. David | Counsel for Applicant |  |
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ORDER

Counsel for petitioner present. The matter is posted for hearing the submission regarding the modification of the scheme. **Put up on 06.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)